



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

31/01/2019

M.A./260/174/2018 N D MAWATWAL

O.A./260/105/2018 -V/S-

FOR EXECUTION OF ORDER DOORDARSHAN

ITEM NO: 11

FOR APPLICANTS(S) Adv. : Mr.D.K.Mohanty

FOR RESPONDENTS(S) Adv.: Mr. B. Swain

Notes of The Registry	Order of The Tribunal
	Heard both the learned counsels.
Learned counsel for the respondents submits that the order dated 23.1.2019 has been passed by the respondents allowing the higher pay scale and grade pay to the applicant in compliance of the order of this Tribunal.	
In view of above, the MA is disposed of with a direction to the respondents to implement the order dated 23.1.2019 passed by the respondents in respect of the applicant within two months from the date of receipt of the copy of this order and disburse all the consequential benefits as per law.	

the learned counsels.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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